

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2465  
ANSWERED ON:30.08.2007  
AGREEMENT BETWEEN FACT AND SYRIAN FIRM  
Chandrapan Shri C.K.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Kerala based Public Sector Unit, Fertilizers and Chemicals Travancore Limited (FACT) is negotiating with Syria based Adi Group to set up an Ammonia-Urea project in Egypt;
- (b) if so, whether any memorandum of understanding (MoU) has been signed by the FACT with the Syrian Firm; (
- (c) if so, the details thereof;
- (d) whether this new venture would help in the revitalization of FACT itself; and
- (e) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) to (e): FACT had invited expression of interest from potential investors for Joint Venture projects as part of its expansion / diversification plans. In response to the advertisement, M/s Adi Establishment, Syria, evinced interest in setting up a new Ammonia / Urea Complex in Egypt as a Joint Venture of FACT and Adi Establishment. A Memorandum of Intent stating the basic intentions and split of responsibilities between FACT and Adi Establishment has been signed on 09.08.2006. M/s Adi Establishment has been assuring FACT of assured supply of gas and price. However, since no commitment of gas supply and pricing has been provided by the company so far, the proposal has not progressed further.